

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 11.10.2019 (FRIDAY)
COURT OF CHAIRPERSON
02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1031 of 2019	A Jishnu Reddy. Vs. W Boutique Properties LLP & Ors.	Aman Leekha	Krishna Dev J

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